



\$~21 & 22

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 126/2023 & I.A. 6357/2023

AMIT MAVI & ANR.

..... Petitioners

Through: Mr. Devashish D., Advocate via

video-conferencing.

versus

SAYA CEMENTATION LIMTIED & ORS.

..... Respondents

Through: Mr. Rajat Joneja and Mr. Anmol

Kumar, Advocates.

+ O.M.P. (COMM) 171/2023 & I.A. 8564/2023, I.A. 8566/2023 SAYA CEMENTATION LTD Petitioner

Through: Mr. Rajat Joneja and Mr. Anmol

Kumar, Advocates.

versus

ALISA INFRATECH PRIVATE LIMITED & ORS.

..... Respondents

Through: Mr. Devashish D., Advocate via

video-conferencing.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

26.04.2024

Learned counsel appearing for M/s Saya Cementation Ltd. submits that though they have filed their reply in OMP(Comm) No. 126/2023, it is not on record since it was delayed.





Let reply be brought on record; with copy to the opposing counsel, who may file rejoinder thereto, if any, before the next date.

Re-notify on 22nd August 2024.

ANUP JAIRAM BHAMBHANI, J

APRIL 26, 2024 *V.Rawat*